

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
(SPECIAL BENCH)
COURT-VI

Item No. 614
IB-1528/PB/2018
CA/2516/2019, CA/1131/2019

IN THE MATTER OF:
Dena Bank

...PETITIONER

Vs.

M/s. Kashyap Motors India Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 22.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI ASHOK KUMAR BHARADWAJ, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Financial Creditor :
For the Respondent/Corporate Debtor :

ORDER

There is no appearance on behalf of the parties. Let this matter be listed along with IAs before the Regular Bench on **05.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Ashok Kumar Bharadwaj)
Member (J)